

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **RBT PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                      |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | RBT PRIVATE LIMITED                                                                                                                                          |
| 2.      | Date of incorporation of corporate debtor                                          | 25.05.2016                                                                                                                                                   |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC Delhi                                                                                                                                                    |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U17299HR2016PTC064269                                                                                                                                        |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | KHASRA NO. 48/21 47/25,<br>VILLAGE DHATIR, TEHSIL<br>AND DISTRI, CT PALWAL,<br>Faridabad, PALWAL, Haryana,<br>India, 121102                                  |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 15.05.2024                                                                                                                                                   |
| 7.      | Liquidation commencement date of corporate debtor                                  | 15.05.2024                                                                                                                                                   |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Mr. Sanyam Goel<br>Reg. No.: IBBI/IPA-002/IP-<br>N00138/2017-2018/10397<br>AFA No.<br>AA2/10397/02/111024/202898,<br><br>Valid Up to: 11th October 2024      |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Unit No. 110, First Floor, JMD<br>Pacific Square, Sector 15, Part<br>II, Gurugram-122001,<br>Haryana, India<br>E-mail:<br>goelsanyam@gmail.com               |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | Unit No. 110, First Floor, JMD<br>Pacific Square, Sector 15, Part<br>II, Gurugram-122001,<br>Haryana, India<br><br>E-mail:<br>liquidation.rbt@rediffmail.com |
| 11.     | Last date for submission of claims                                                 | 14.06.2024                                                                                                                                                   |

Notice is hereby given that the National Company Law Tribunal Chandigarh Bench Court 1 has ordered the commencement of liquidation of the RBT private Limited on **15.05.2024**

The stakeholders of **RBT Private Limited** are hereby called upon to submit their claims with proof on or before 14.06.2024, to the liquidator at the address mentioned against item No.10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

**Note:** The public announcement:

1. Call upon stakeholders to submit their claims or update their claims submitted during the corporate insolvency resolution process, as on the liquidation commencement date;
2. Hereby states that where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

Submission of false or misleading proof of claims shall attract penalties.

  
Name and signature of liquidator  
Sanyam Goel



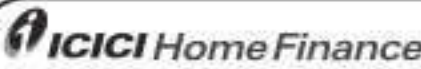
Unit No. 110, First Floor, JMD Pacific Square, Sector 15, Part II,  
Gurugram-122001, Haryana, India

Reg. No.: IBBI/IPA-002/IP-N00138/2017-2018/10397

AFA No. AA2/10397/02/111024/202898, **Valid Up to: 11th October 2024**

Date: 18.05.2024

place: Gurugram



**Corporate Office:** ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kuria Road, Andheri (East), Mumbai - 400059, India  
**Branch Office:** 307/1, 1st floor, Bishnoi Tower, Mangal Pandey Nagar, Opposite Apex Tower, Meerut- 250004  
(See proviso to rule 8(6))  
**Notice for sale of immovable assets**  
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.  
Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", as per the brief particulars given hereunder;

| Sr. No. | Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Legal Heirs. Loan Account No.            | Details of the Secured asset(s) with known encumbrances, if any                                                                                 | Amount Outstanding           | Reserve Price Earnest Money Deposit | Date and Time of Property Inspection | Date & Time of Auction          |
|---------|-----------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|--------------------------------------|---------------------------------|
| (A)     | (B)                                                                                     | (C)                                                                                                                                             | (D)                          | (E)                                 | (F)                                  | (G)                             |
| 1.      | Manju Sharma (Borrower) Akshay Sharma (Co-Borrower) LHMRT00001342169 & LHMRT00001341756 | A Residential house bearing Kharsa No. 480 situated at Shiv Lok Colony at Revenue Village Amhera Adipur Pargana and Tehsil and District Meerut. | Rs. 21,15,717/- May 14, 2024 | Rs. 13,57,853/- Rs. 1,35,790/-      | May 27, 2024 11:00 AM 03:00 PM       | June 05, 2024 02:00 PM 03:00 PM |

The online auction will be conducted on website ([URL Link- https://BestAuctionDeal.com](https://BestAuctionDeal.com)) of our auction agency **GlobeTech**. The Mortgages/ notice are given a last chance to pay the total dues with further interest till **June 04, 2024 before 05:00 PM** else these secured assets will be sold as per above schedule.  
The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at ICICI Home Finance Company Limited, 307/1, 1st floor, Bishnoi Tower, Mangal Pandey Nagar, Opposite Apex Tower, Meerut- 250004 on or before June 04, 2024 before 04:00 PM. The Prospective Bidder(s) must also submit signed copy of Registration Form & Bid Terms and Conditions form at ICICI Home Finance Company Limited, 307/1, 1st floor, Bishnoi Tower, Mangal Pandey Nagar, Opposite Apex Tower, Meerut- 250004 on or before June 04, 2024 before 05:00 PM. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of "ICICI Home Finance Company Ltd. - Auction" payable at Meerut  
For any further clarifications with regards to inspection, terms and conditions of the auction or submission of tenders, kindly contact **ICICI Home Finance Company Limited** on 9920807300 or our **Sales & Marketing Partner NexXen Solutions Private Limited**.  
The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.  
For detailed terms and conditions of the sale, please visit <https://www.icicifhc.com/>  
**Date : May 19, 2024**  
**Place : Meerut**  

**Authorized Officer**  
**ICICI Home Finance Company Limited**



**Piramal Capital & Housing Finance Limited**  
(Formerly Known as Dewan Housing Finance Corporation Ltd.)  
CIN:L65910MH1984PLC032639  
**Registered Office:** Unit No - 601, 6th Floor, Piramal Amrit Building, Piramal Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kuria (west), Mumbai-400070 T +91 22 3802 4000  
**Branch Office:** Unit No. 001, 9th Ground Floor, GD-ITL North Ex Tower, Plot No. A-9, Netaji Subhash Place, New Delhi- 110034 & Plot no-6, Block-A 2nd Floor, Sector-2, Noida - 201301

**POSSESSION NOTICE**  
For Immovable Property as per Rule 8-(1) of the Security Interest (Enforcement) Rules, 2002 and Appendix- IV  
Whereas, the undersigned being the Authorized Officer of Piramal Capital & Housing Finance Ltd. (Formerly Known as Dewan Housing Finance Corporation Ltd) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub-section (4) of the Section 13 of the said Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Piramal Capital & Housing Finance Ltd. (Formerly Known as Dewan Housing Finance Corporation Ltd) for an amount as mentioned herein under with interest thereon.

| Sr. No. | Name of the Borrower(s) / Guarantor(s)                                                                                   | Description of Secured Asset (Immovable Property)                                                                                                                                                | Demand Notice Date and Amount                                                                                | Date of Possession    |
|---------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|-----------------------|
| 1.      | (Loan Code No-2540000103), (Azadpur N S P-Branch), Ashok Kumar Anurag (Borrower)/Neelu Anurag (Co-Borrower)              | All the Part & Parcel of Property - Plot No-1188-A, Third Floor With Roof Old Plot No-13, Kharsa No-635/307 Near SBI Bank, Vill- Shikarpur Ram Bagh, New Delhi New Delhi Delhi - 110034          | 12/05/2021 for Rs. 21,45,537/- (Rupees Twenty One Lakh Forty Five Thousand Three Hundred Seventy Seven Only) | 13/05/2024 (Symbolic) |
| 2.      | (Loan Code No-1330000719), (Cannaught Place-Branch), Mannohan Lakan (Borrower) /Hira Kumari (Co-Borrower)                | All the Part & Parcel of Property - House No. 234, Third Floor With Roof Pocket - D-14, Sector- 8, Rohini, Delhi New Delhi Delhi - 110085                                                        | 27/10/2023 for Rs. 35,98,961/- (Rupees Thirty Five Lakh Ninety Eight Thousand Nine Hundred Sixty One Only)   | 13/05/2024 (Symbolic) |
| 3.      | (Loan Code No-20000041924), (Noida -sector 2-Branch), Gopal Krishna Tiwari (Borrower)/ Kusum Tiwari (Co-Borrower)        | All the Part & Parcel of Property - Flat No-497 Ground Floor Sector Chh Pali Greater Noida Gautambudh Nagar Uttar Pradesh - 201308                                                               | 27/10/2023 for Rs. 11,10,073/- (Rupees Eleven Lakh One Thousand Seven Hundred Thirty Three Only)             | 13/05/2024 (Symbolic) |
| 4.      | (Loan Code No-2790001314), (Greater Noida-Branch), Rajender Kumar Sharma (Borrower)/ Dinesh Kumar Sharma (Co-Borrower)   | All the Part & Parcel of Property - Flat No- 373 F1 First Floor, Block - B Sector- Mu 01 Greater Noida Gautambudh Nagar Uttar Pradesh - 201308                                                   | 24/09/2021 for Rs. 10,02,726/- (Rupees Ten Lakh Two Thousand Seven Hundred Twenty Six Only)                  | 13/05/2024 (Symbolic) |
| 5.      | (Loan Code No-19000041475), (Raj Nagar-Branch), Sachin Kumar (Borrower)/Sunita (Co-Borrower)                             | All the Part & Parcel of Property - Flat No. 01, Ground Floor, Block-4, Pocket- 12, Sector- 82, Noida Gautambudh Nagar Uttar Pradesh - 201301                                                    | 20/02/2024 for Rs. 15,49,043/- (Rupees Fifteen Lakh Forty Nine Thousand Four Hundred Thirty Three Only)      | 13/05/2024 (Symbolic) |
| 6.      | (Loan Code No-20000037257), (Noida -sector 2-Branch), Amit Singh (Borrower) / (Co-Borrower)                              | All the Part & Parcel of Property - H/FLAT NO.301, FLOOR NO. 2ND, DARIUS TOWER, PLOT NO. GH-02, SUPERTECH CZAR SUITES GREATER NOIDA Uttar Pradesh - 201308                                       | 03/01/2024 for Rs. 22,28,892/- (Rupees Twenty Two Lakh Ninety Two Thousand Eight Hundred Ninety Two Only)    | 13/05/2024 (Symbolic) |
| 7.      | (Loan Code No-13300001030), (Cannaught Place-Branch), Rajwinder (Borrower)/Pinki (Co-Borrower)                           | All the Part & Parcel of Property - Kharsa No. 123/13, Entire Property Extended Lal Dora Village Burari New Delhi North West Delhi Delhi - 110084                                                | 26/04/2022 for Rs. 32,03,365/- (Rupees Thirty Two Lakh Three Thousand Six Hundred Fifty Four Only)           | 14/05/2024 (Symbolic) |
| 8.      | (Loan Code No-2550000164), (Netaji Subhash Place-Branch), Yashwant Singh Chettri (Borrower)/ Deena Devi (Co-Borrower)    | All the Part & Parcel of Property - Flat No. 522, Block B Sector- 1, Avantika Rohini, Delhi-110085 Delhi - 110085 New Delhi Delhi - 110085                                                       | 21/03/2022 for Rs. 20,98,029/- (Rupees Twenty Lakh Ninety Thousand Eight Hundred Twenty Nine Only)           | 14/05/2024 (Symbolic) |
| 9.      | (Loan Code No-12900000647), (Faridabad-Branch), Pooja Jetly (Borrower)/ Lokesh Jetly (Co-Borrower)                       | All the Part & Parcel of Property - Flat No 806 8th Floor Tower C1 type B Srs Palm Homes Sector 7 Palwal Faridabad Haryana - 121102                                                              | 26/06/2023 for Rs. 55,03,47/- (Rupees Five Lakh Fifty Thousand Three Hundred Forty Seven Only)               | 14/05/2024 (Symbolic) |
| 10.     | (Loan Code No-1900001781), (Noida - Sector 2-Branch), Ajit Kumar (Borrower)/Veena (Co-Borrower)                          | All the Part & Parcel of Property - House No. 190, Sector-65, Market Sector-65 Faridabad Faridabad Haryana - 121001                                                                              | 20/12/2023 for Rs. 43,40,046/- (Rupees Forty Three Lakh Forty Thousand Four Hundred Sixty Four Only)         | 14/05/2024 (Symbolic) |
| 11.     | (Loan Code No-19600042248), (Delhi - Safdarjung-Branch), Ram Bhandari (Borrower)/Nishu Bhandari (Co-Borrower)            | All the Part & Parcel of Property - Flat No 502, 6th Floor, Type A, Tower E, Happy Homes Village Budena, Sector 86 Faridabad Faridabad Haryana - 121001                                          | 20/02/2024 for Rs. 19,03,058/- (Rupees Nineteen Lakh Three Thousand Fifty Eight Only)                        | 14/05/2024 (Symbolic) |
| 12.     | (Loan Code No-28300000024), (Rohitak-Branch), Ramdhani Saini (Borrower)/Munesh Saini (Co-Borrower)                       | All the Part & Parcel of Property - Plot No 106 Western Part Western Partshiv Nagar Near Singhpura Jind Rail Line Rohitak Rohitak Haryana - 124001                                               | 27/10/2023 for Rs. 10,22,920/- (Rupees Ten Lakh Twenty Nine Thousand Two Hundred Twenty Nine Only)           | 14/05/2024 (Symbolic) |
| 13.     | (Loan Code No-28200000033), (Lajpat Nagar-Branch), Vikas Sharma (Borrower)/Anchal Sharma (Co-Borrower)                   | All the Part & Parcel of Property - Flat No. 22 Ground Floor Block B 21 Pocket 1 Sector 34 Rohini Delhi New Delhi Delhi - 110085                                                                 | 27/10/2023 for Rs. 79,15,41/- (Rupees Seven Lakh Ninety One Thousand Five Hundred Forty One Only)            | 14/05/2024 (Symbolic) |
| 14.     | (Loan Code No-19600042996), (Delhi -Safdarjung-Branch), Ved Prakash (Borrower)/Shailesh Mishra (Co-Borrower)             | All the Part & Parcel of Property - H No 86, 3rd Floor, Kharsa No-380 Subhash Park Extn, Village Binda Pur Uttar Nagar, New Delhi, New Delhi New Delhi Delhi - 110059                            | 27/10/2023 for Rs. 17,39,930/- (Rupees Seventeen Lakh Thirty Nine Thousand Five Hundred Thirty Nine Only)    | 14/05/2024 (Symbolic) |
| 15.     | (Loan Code No-09600041578), (New Delhi-west-Branch), Atul Gupta (Borrower)/ Deepali Gupta (Co-Borrower)                  | All the Part & Parcel of Property - Plot No-p-14, Flat No-16 T1 Without Roof Near Icti Bank Block -g-1, Model Town Delhi New Delhi Delhi - 110007                                                | 08/11/2024 for Rs. 20,11,277/- (Rupees Twenty Lakh Eleven Thousand Two Hundred Seventy Seven Only)           | 14/05/2024 (Symbolic) |
| 16.     | (Loan Code No-1987TM32386), (Delhi - Pitampura-Branch), Saurabh Talwar (Borrower) / (Co-Borrower)                        | All the Part & Parcel of Property - PLOT NO. 1508, FLOOR NO. 14TH FLOOR, H/FLAT NO. GH-02, SUPERTECH CZAR SUITES, SECTOR, OMICRON-1, VILLAGE, GREATER NOIDA GREATER NOIDA Uttar Pradesh - 201308 | 16/01/2024 for Rs. 36,93,984/- (Rupees Thirty Six Lakh Thirty Nine Thousand Eight Hundred Eighty Four Only)  | 15/05/2024 (Symbolic) |
| 17.     | (Loan Code No-13100000643), (Noida 1 Rajendra Place-Branch), Khem Kumar Gautam (Borrower)/ Anita Singh (Co-Borrower)     | All the Part & Parcel of Property - Flat No-340, Block C Sector Gama - i Greater Noida Greater Noida Gautambudh Nagar Uttar Pradesh - 201301                                                     | 27/10/2023 for Rs. 22,72,626/- (Rupees Twenty Two Lakh Seventy Six Thousand Two Hundred Twenty Six Only)     | 15/05/2024 (Symbolic) |
| 18.     | (Loan Code No-26600000227), (Delhi Rajouri Garden-Branch), Rohit Kumar Sahani (Borrower)/ Madan Lal Sahani (Co-Borrower) | All the Part & Parcel of Property - Flat No. 604, Tower C3 White Orchid, Sector 16 C, Plot No. 3C, Gaur City 2, Greater Noida (west) Gautambudh Nagar Uttar Pradesh - 201308                     | 30/04/2022 for Rs. 29,41,68/- (Rupees Twenty Nine Lakh Forty One Thousand Four Hundred Sixty Eight Only)     | 15/05/2024 (Symbolic) |
| 19.     | (Loan Code No-1900001686), (Raj Nagar-Branch), Ketan K (Borrower)/Madhu M (Co-Borrower)                                  | All the Part & Parcel of Property - Flat No-1-3, First Floor, Rear Rhs, Plot No-411, Block-D, Indraprastha Thoda Pargana Loani Ghaziabad Ghaziabad Uttar Pradesh - 201005                        | 16/01/2024 for Rs. 17,83,109/- (Rupees Seventeen Lakh Eighty Three Thousand One Hundred Eight Only)          | 15/05/2024 (Symbolic) |
| 20.     | (Loan Code No-19600044732), (Delhi -Safdarjung-Branch), Waseem Ali (Borrower)/ Shabnam (Co-Borrower)                     | All the Part & Parcel of Property - 456/9 A, Nay Khand-I, Upper First Floor, Indrapuram Ghaziabad, EW Ghaziabad Uttar Pradesh - 201014                                                           | 27/10/2023 for Rs. 10,43,016/- (Rupees Ten Lakh Forty Three Thousand Sixteen Only)                           | 15/05/2024 (Symbolic) |
| 21.     | (Loan Code No-01400004516), (New Delhi-Branch), Amit Pandey (Borrower)/Pratibha (Co-Borrower)                            | All the Part & Parcel of Property - Flat No-u G-F-2 Upper Ground Floor Rear Lhs plot No-8-32, diff Olishad Extension-2 Sahibabad Ghaziabad Ghaziabad Uttar Pradesh - 201005                      | 20/02/2024 for Rs. 28,45,25/- (Rupees Twenty Eight Lakh Eighty Four Thousand Five Hundred Twenty Five Only)  | 15/05/2024 (Symbolic) |
| 22.     | (Loan Code No-19600010180), (Delhi -Safdarjung-Branch), Puneet Seth (Borrower)/(Co-Borrower)                             | All the Part & Parcel of Property - F032, ATLANTIS RAHEJA, SEC-31-32 Haryana- 122001                                                                                                             | 30/01/2023 for Rs. 44,79,29/- (Rupees Forty Four Lakh Seventy Seven Thousand Nine Hundred Twenty Nine Only)  | 15/05/2024 (Symbolic) |
| 23.     | (Loan Code No-19600043468), (Delhi -Safdarjung-Branch), Rakesh Sagar (Borrower)/ Neeru Sagar, Ishad (Co-Borrower)        | All the Part & Parcel of Property - Flat No. D 12/2 Plot No. D 12 Block-D Rhs First Floor Without Roof Rights Dda Colony New Zafarabad Delhi New Delhi Delhi - 110032                            | 30/01/2023 for Rs. 34,48,437/- (Rupees Thirty Four Lakh Forty Four Thousand Eight Hundred Thirty Seven Only) | 15/05/2024 (Symbolic) |
| 24.     | (Loan Code No-25600000638), (Karkarduma Noida-Branch), Pappu G (Borrower)/ Rekha R (Co-Borrower)                         | All the Part & Parcel of Property - Flat No. 201, 2nd Floor HIG LHS, wid Roof Plot No. B-6, Block-b, SIF Vid Vihar, Sadullabad, pargana Loni, Ghazi Ghaziabad Ghaziabad Uttar Pradesh - 201001   | 20/02/2024 for Rs. 30,41,072/- (Rupees Thirty Lakh Forty One Thousand Seven Hundred Twenty Seven Only)       | 15/05/2024 (Symbolic) |
| 25.     | (Loan Code No-19900041855), (Faridabad -Sector 19-Branch), Lalita (Borrower)/ Rajeev Kumar (Co-Borrower)                 | All the Part & Parcel of Property - Flat No. 2, Upper Ground Floor Rear Lhs plot No. 6-6, 677/16, Kh. No. 677/11 Ashok Vatika, Delhi New Delhi Delhi - 110059                                    | 27/10/2023 for Rs. 14,10,972/- (Rupees Fourteen Lakh Ten Thousand Nine Hundred Seventy Two Only)             | 15/05/2024 (Symbolic) |
| 26.     | (Loan Code No-09600002040), (New Delhi-west-Branch), Bhupender Saini (Borrower)/Tanuja Rani, Laxman (Co-Borrower)        | All the Part & Parcel of Property - Plot No B-30, Laxmi Park, Kh. No. 74/4 Nangoli New Delhi New Delhi Delhi - 110041                                                                            | 27/10/2023 for Rs. 78,77,861/- (Rupees Seventy Eight Lakh Seven Thousand Eight Hundred Sixty One Only)       | 15/05/2024 (Symbolic) |

**(Authorised Officer)**  
**Piramal Capital & Housing Finance Ltd.**



**CAPRI GLOBAL CAPITAL LIMITED**  
Registered & Corporate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013  
Circle Office :- 9B, 2nd Floor, Pusa Road, New Delhi - 110060  
**APPENDIX IV POSSESSION NOTICE (for immovable property)**

Whereas, the undersigned being the Authorized Officer of Capri Global Capital Limited (CGCL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGCL for an amount as mentioned herein under with interest thereon.

| S. Name of the Borrower(s) / N. Guarantor(s)                                                                                                                    | Description of Secured Asset (Immovable Property)                                                                                                                                                                                                                                                                                                                 | Demand Notice Date & Amount | Date of Possession |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|--------------------|
| 1. (Loan Account No. LNMRDR000110254 of our Rudrapur Branch) Late Sh. Ompr Singh Chauhan (Through his Legal Heirs) (Borrower) Mrs. Chitra Chauhan (Co-Borrower) | All that piece and parcel of property being Nagar Palika No. 2/19, area admeasuring 231.97 Sq. Mts., Village Mohalla Aharpura, Mahua Khedaganj, Tehsil Kashipur, Distt. Udhham Singh Nagar, Uttarakhand - 244713, Bounded as under: East: House of Bhudev, West: House of Tirmal Singh, North: 18 Feet Wide Road, South: 9 Feet Wide Road & House of Tirmal Singh | 24-02-2024 Rs. 31,79,068/-  | 16-05-2024         |

Place: Udhham Singh Nagar Date : 19-MAY-2024 Sd/- (Authorised Officer) For Capri Global Capital Limited (CGCL)



**JM Financial Asset Reconstruction Company Limited**  
Corporate Identity Number : U67190MH2007PLC74287  
Registered Office Address : 7th Floor, Energy, Appasahab Marathe Marg, Prabhadevi, Mumbai 400025  
T: +91 22 6630 3030 F: +91 22 6630 3223 www.jmfinancialarc.com  
**APPENDIX IV POSSESSION NOTICE (for immovable property)**

Whereas, the Authorized Officer of Pramal Capital & Housing Finance Limited (erstwhile Dewan Housing Finance Corporation Limited) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand notice calling upon to the Borrower(s), Co-Borrower(s), Guarantor(s) to repay the amount mentioned in the notice together with interest at contractual rate and expenses, cost, charges etc due thereon till the date of payment within 60 days from the date of receipt of the said notice. Subsequently, Pramal Capital & Housing Finance Limited (erstwhile Dewan Housing Finance Corporation Limited) assigned the financial assets pertaining to Borrower(s) together with the underlying security interest created therefor along with all rights, title and interest in favour of JM Financial Asset Reconstruction Company Limited, acting in its capacity as trustee of Aranya - Trust (hereinafter referred to as "JMARC") under the provisions of the SARFAESI Act vide an assignment agreement dated March 29, 2023 (hereinafter referred to as "Assignment Agreement"). The Borrower having failed to repay the amount, notice is hereby given to the Borrower(s), Co-Borrower(s), Guarantor(s) and the public in general that the undersigned, being the Authorized Officer of JMARC has taken possession of the property described herein below, in exercise of powers conferred on him/her under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of JMARC for an amount as mentioned herein under with interest thereon till the date of repayment. The borrower(s), Co-Borrower(s), Guarantor(s) attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

| Sr. No. | Name of the Borrower(s), Co-Borrower's, Guarantor(s)                                                                               | Description of secured asset (Immovable property)                                                                                                                                                    | Demand Notice Date and Amount with NPA date                                                                                  | Date of Possession    |
|---------|------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 1.      | (Loan Code No-01400003736), (New Delhi-Branch), Manjul Kumar Gupta (Borrower) /Manju Gupta (Co-Borrower)                           | All the Part & Parcel of Property - Flat No. 104, 1st Floor, Tower-2 Novena Green Sec Techzone-4 Greater Noida West Gautambudh Nagar Uttar Pradesh - 201308                                          | 01/11/2023 for Rs. 43,40,849/- (Rupees Forty Three Lakh Forty Thousand Eight Hundred Forty Nine Only) NPA 06/06/2019         | 15/05/2024 (Symbolic) |
| 2.      | (Loan Code No-07700001626), (Ghaziabad-Branch), Surya Prakash Verma (Borrower) /Archana Verma, Rajender Lal Seth (Co-Borrower)     | All the Part & Parcel of Property - Flat No. 1206, 12th Floor Tower Fern, world Residency Indrapuram Ghaziabad Ghaziabad Uttar Pradesh - 201010                                                      | 18/10/2023 for Rs. 92,41,249/- (Rupees Ninety Two Lakh Forty One Thousand Two Hundred Forty Nine Only) NPA 04/04/2020        | 15/05/2024 (Symbolic) |
| 3.      | (Loan Code No-07700002209), (Ghaziabad - Branch), Shekhar Vishnoi (Borrower) /Ankita Shekhar Vishnoi, Gaurav Vishnoi (Co-Borrower) | All the Part & Parcel of Property - Flat No. D-31 C-12, Type C, Block D-3 12th Floor, Shubhkamla Advert Techomes Plot No. G H 05/ B, Sector 137 Noida Gautambudh Nagar Uttar Pradesh - 201301        | 13/06/2023 for Rs. 98,73,115/- (Rupees Ninety Eight Lakh Seventy Three Thousand One Hundred Fifteen Only) NPA 03/10/2021     | 15/05/2024 (Symbolic) |
| 4.      | (Loan Code No-12900000712), (Faridabad-Branch), Kamal Shekhar Bhatti (Borrower) /Prem Lata Bhatti (Co-Borrower)                    | All the Part & Parcel of Property - 706 Srs Palm Homes Tower A6 Sector-7 Palwal Faridabad Haryana - 121102                                                                                           | 27/12/2022 for Rs. 75,59,82/- (Rupees Seven Lakh Fifty Five Thousand Nine Hundred Sixty Two Only) NPA 03/02/2020             | 15/05/2024 (Symbolic) |
| 5.      | (Loan Code No-13000000823), (Gurgaon-Branch), Sanjeev Kumar (Borrower) /Rani Kumari (Co-Borrower)                                  | All the Part & Parcel of Property - Flat No 1201 12th Floor Tower A1 Type A Srs Palm Homes Sector 7 Palwal Faridabad Haryana - 121102                                                                | 27/12/2022 for Rs. 51,13,98/- (Rupees Five Lakh Eleven Thousand Three Hundred Ninety Eight Only) NPA 03/02/2020              | 15/05/2024 (Symbolic) |
| 6.      | (Loan Code No-13300001094), (Cannaught Place-Branch), Mohit Dhar (Borrower) /Swati Raina (Co-Borrower)                             | All the Part & Parcel of Property - Unit No. 204, Second Floor Block Meera-4 D, Omare Eternity Vindavani ( U. P. ) Vindavani Mathura Uttar Pradesh - 281121                                          | 01/11/2023 for Rs. 13,03,582/- (Rupees Thirteen Lakh Three Thousand Five Hundred Eighty Two Only) NPA 10/03/2021             | 15/05/2024 (Symbolic) |
| 7.      | (Loan Code No-19000001537), (Raj Nagar-Branch), Suresh Gupta (Borrower) /Sudha Gupta (Co-Borrower)                                 | All the Part & Parcel of Property - Flat No- 016 Third Floor Dev Heights Nh-24, Delhi Hapur Road Near Akg Engineering College Ghaziabad Ghaziabad Uttar Pradesh - 201010                             | 01/11/2023 for Rs. 23,92,364/- (Rupees Twenty Three Lakh Ninety Three Thousand Six Hundred Twenty Four Only) NPA 30/06/2021  | 15/05/2024 (Symbolic) |
| 8.      | (Loan Code No-196000041565), (Delhi - Safdarjung-Branch), Bipal Singh (Borrower) /Rekha Malik (Co-Borrower)                        | All the Part & Parcel of Property - Flat No Dica 1005 10th Floor Block D City Apartments Aditya World Gh 5 Nh 24 Ghaziabad Uttar Pradesh - 201305                                                    | 18/10/2023 for Rs. 25,57,101/- (Rupees Twenty Five Lakh Fifty Seven Thousand One Hundred One Only) NPA 03/02/2019            | 15/05/2024 (Symbolic) |
| 9.      | (Loan Code No-196000042706), (Delhi - Safdarjung-Branch), Jai Kumar (Borrower) /Gini Laxmi Rai (Co-Borrower)                       | All the Part & Parcel of Property - Unit No. T-02103 "para- Dews" Sector -06 Dwarka Expressway Gurgaon Gurgaon Haryana - 122001                                                                      | 18/10/2023 for Rs. 10,62,798/- (Rupees One Crore Six Lakh Twenty Seven Thousand Nine Hundred Eighty One Only) NPA 05/03/2020 | 17/05/2024 (Symbolic) |
| 10.     | (Loan Code No-196000044853), (Delhi - Safdarjung-Branch), Anil Jain (Borrower) /Meenakshi Jain (Co-Borrower)                       | All the Part & Parcel of Property - Property No. 11/1470, U. G. F. Gali No. 4, Subhash Park Extn, Delhi-110032 Delhi-110032 Gautam Budh Nagar Delhi - 110032                                         | 13/06/2023 for Rs. 82,55,473/- (Rupees Eighty Two Lakh Fifty Five Thousand Four Hundred Seventy Three Only) NPA 03/10/2021   | 16/05/2024 (Symbolic) |
| 11.     | (Loan Code No-196000044861), (Delhi - Safdarjung-Branch), Gaurav Jamali (Borrower) /Deepika Gandhi, Tamanna Jatlik (Co-Borrower)   | All the Part & Parcel of Property - House No. C-82 Third Floor Sudershan Park New Delhi New Delhi Delhi - 110015                                                                                     | 01/11/2023 for Rs. 55,78,642/- (Rupees Fifty Five Lakh Seventy Eight Thousand Six Hundred Forty Two Only) NPA 10/03/2021     | 17/05/2024 (Symbolic) |
| 12.     | (Loan Code No-199000041354), (Faridabad - Sector 19-Branch), Akash Kashyap (Borrower) /Geeta Kashyap (Co-Borrower)                 | All the Part & Parcel of Property - Flat No. 405 Tower A1, Type-a, 4th Floor Srs Palm Homes Sector-7 Palwal Faridabad Haryana - 121102                                                               | 27/12/2022 for Rs. 60,95,23/- (Rupees Six Lakh Nine Thousand Five Hundred Twenty Three Only) NPA 06/05/2019                  | 15/05/2024 (Symbolic) |
| 13.     | (Loan Code No-200000043095), (Noida -sector 2-Branch), Sudesh Kumar Mittal (Borrower) / (Co-Borrower)                              | All the Part & Parcel of Property - 8-805, JAIPURIA APARTMENT, CROSSING REPUBLIC, NH 24, GHAZIABAD Uttar Pradesh - 201010                                                                            | 18/10/2023 for Rs. 33,27,365/- (Rupees Thirty Three Lakh Seventy Two Thousand Three Hundred Sixty Five Only) NPA 10/03/2021  | 15/05/2024 (Symbolic) |
| 14.     | (Loan Code No-200000043097), (Noida -sector 2-Branch), Dipesh Pandey (Borrower) / (Co-Borrower)                                    | All the Part & Parcel of Property - UNIT NO B-306, JAPURIA APPARMENT GHAZIABAD Uttar Pradesh - 201010                                                                                                | 18/10/2023 for Rs. 47,82,131/- (Rupees Forty Seven Lakh Eighty Two Thousand One Hundred Thirty One Only) NPA 10/03/2021      | 15/05/2024 (Symbolic) |
| 15.     | (Loan Code No-200000043099), (Noida -sector 2-Branch), Akash Arun Jain (Borrower) / (Co-Borrower)                                  | All the Part & Parcel of Property - H/FLAT NO. B202, JAIPURIA APPTS, VILLAGE GHAZIABAD GHAZIABAD Uttar Pradesh - 201001                                                                              | 18/10/2023 for Rs. 54,22,492/- (Rupees Fifty Four Lakh Twenty Two Thousand Four Hundred Ninety Two Only) NPA 10/03/2021      | 15/05/2024 (Symbolic) |
| 16.     | (Loan Code No-23400003217), (Agra-Branch), Sandip Garg (Borrower) /Gaurav Kumar Garg (Co-Borrower)                                 | All the Part & Parcel of Property - Under Construction Plot On Part Of Kharsa No. 489 Situated At - Dayanand Nagar Tehsil - Mant (raya) Mathura Mathura Uttar Pradesh - 281004                       | 27/12/2022 for Rs. 15,25,798/- (Rupees Fifteen Lakh Twenty Five Thousand Seven Hundred Ninety Eight Only) NPA 08/11/2022     | 16/05/2024 (Symbolic) |
| 17.     | (Loan Code No-256000007729), (Karkarduma Noida-Branch), Ritesh Srivastava (Borrower) /Tulika Srivastava (Co-Borrower)              | All the Part & Parcel of Property - Unit No E11504, 15th Floor, Tower-e1 Patel Neoloon, Plot No Gh 03 Sector Techzone 4 Greater Noida West Gautambudh Nagar Uttar Pradesh - 201308                   | 01/11/2023 for Rs. 48,87,914/- (Rupees Forty Eight Lakh Eighty Seven Thousand Nine Hundred Eighty One Only) NPA 04/07/2019   | 15/05/2024 (Symbolic) |
| 18.     | (Loan Code No-27900000806), (Greater Noida-Branch), Randhir Kumar (Borrower) /Kundan Kumar Jha (Co-Borrower)                       | All the Part & Parcel of Property - Flat No. 006, G, Tower N18 Jaypee Aman Sector 151 Noida Gautambudh Nagar Uttar Pradesh - 201310                                                                  | 01/11/2023 for Rs. 47,35,451/- (Rupees Forty Seven Lakh Fifty Five Thousand Four Hundred Fifty One Only) NPA 05/04/2017      | 15/05/2024 (Symbolic) |
| 19.     | (Loan Code No-27900002032), (Greater Noida-Branch), Devender Kumar Tomar (Borrower) /Pushpa (Co-Borrower)                          | All the Part & Parcel of Property - Flat No-402, 3rd Floor, Tower-nicolas 01 Superloch Czar Plot No. Gh 02 Sector-omicron-1, Greater Noida Gautam Budh Nagar Gautambudh Nagar Uttar Pradesh - 201308 | 01/11/2023 for Rs. 24,83,530/- (Rupees Twenty Four Lakh Eighty Three Thousand Five Hundred Thirty Only) NPA 10/03/2021       | 15/05/2024 (Symbolic) |
| 20.     | (Loan Code No-1997BD31543), (Faridabad - Sector 19-Branch), Amol Bagde (Borrower) / (Co-Borrower)                                  | All the Part & Parcel of Property - UNIT NO-404, 4th Floor, Block-B, Jaipuria Apartment, Crossing Republik, Ghaziabad, UP Ghaziabad Uttar Pradesh - 201010                                           | 18/10/2023 for Rs. 46,01,964/- (Rupees Forty Six Lakh One Thousand Nine Hundred Sixty Four Only) NPA 09/07/2015              | 15/05/2024 (Symbolic) |
| 21.     | (Loan Code No-1997BD31970), (Faridabad - Sector 19-Branch), Ashok Chandra Sati (Borrower) / (Co-Borrower)                          | All the Part & Parcel of Property - H/Flat No. B 602, Floor No. 6th, Plot No. 14, Jaipuria Apartment, Sector. 1, Village, Ghaziabi D Ghaziabad Ghaziabad Uttar Pradesh - 201010                      | 18/10/2023 for Rs. 42,48,895/- (Rupees Forty Two Lakh Forty Three Thousand Eight Hundred Ninety Five Only) NPA 09/07/2015    |                       |

प्राधिकृत अधिकारी, नैसर्ग पीएनबी हाउसिंग फाइनैस लिमिटेड